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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 787/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Torishima Pump Mfg. Co. Ltd.
V/s.
HITECH Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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5.	Santosh Mishra Advocate i/b Kochhar & Co. Advocate for the Petitioner		
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[Signature]

Prasad Swarnika

*Advocate for
Respondent*

Prasad

ORDER

TCP No.787/I&BP/NCLT/MB/MAH/2017

By consent, list this matter on 7.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)